

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4776  
ANSWERED ON:07.08.2009  
RE-ORGANISATION OF BHAKRA BEAS MANAGEMENT BOARD  
Singh Shri Dushyant

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government proposes to re-organize Bhakra-Beas Management Board;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to keep a whole time member from Rajasthan in the reorganized Bhakra-Beas Management Board; and
- (d) if so, the reasons therefor along with the constituents of the re- organized Board?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI BHARATSINH SOLANKI )

(a) : No, Madam.

(b) to (d) : Persistent demand made by Government of Rajasthan at various fora to induct one Member from their side on the Bhakra Beas Management Board (BBMB) in addition to the present two Members, one each from Punjab & Haryana was reviewed regularly at the level of the Cabinet Secretary. After considering various options, a note on the above issue was sent to MHA requesting to have the necessary amendment in the Punjab Re-organization Act, 1966 to accommodate the request of Rajasthan, as administration of the Acts relating to the reorganization of States falls in the work allocation of Ministry of Home Affairs. MHA has considered the proposal in consultation with Government of Punjab and Haryana and a view has been taken that no useful purpose would be served by amending Section 79(2)(a) of the said Act.